

Central Administrative Tribunal, Principal Bench

Contempt Petition No.436 of 2001 in
Original Application No.487 of 2000

New Delhi, this the 5th day of September, 2001

Hon'ble Mr. Justice Ashok Agarwal, Chairman
Hon'ble Mr. V.K. Majotra, Member(A)

N.K. Jain S/o Shri Attar Singh Jain
r/o 2382-A, Narela Mandi
Delhi-40

- Petitioner

(By Advocate: Shri Amit Rathi)

Versus

1. Shri P.S. Bhatnagar
Chief Secretary
5, Sham Nath Marg,
Delhi-54

2. Ms. P.M. Singh
Commissioner
Food, Supplies and Consumer Affairs,
`K' Block, Vikas Bhavan
I.P. Estate, New Delhi-2

- Respondents

O R D E R (ORAL)

By Justice Ashok Agarwal, Chairman

In view of the order passed in OA-2300/2001
yesterday, the present C.P. has become infructuous. The
same is accordingly disposed of.

V.K. Majotra
(V.K. Majotra)

Member(A)

Ashok Agarwal
(Ashok Agarwal)
Chairman

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